

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.10.2022 (FRIDAY)

COURT -III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 93 of 2021	Arvind Parasramka Vs. Calcutta Investment Company Ltd. & Ors.	Niharika Ahluwalia	Mainak Bose Nikhil Jhunjunwala- R1 & R4 Manju Bhuteria-R8 V.V.V. Sastry-R10

For Admission (After Notice)

2.	Comp. App. (AT) No. 85 of 2021	Amarjeet Singh Keer Vs. Keer Ventures Pvt. Ltd. & Ors.	Pallavi Pratap	Anmol Sinha Satwik Verma Kshital Garg-R1,3 4 Chandra S. Yadav
3.	Comp. App. (AT) No. 37 of 2022 & I.A. No. 3109 of 2022	IDFC First Bank Ltd. Vs. Arshiya Ltd. & Anr.	Sharmishta	Gursat Singh-R1 & R2

For Hearing

4.	Comp. App. (AT) (Ins) No. 543 of 2021 (PH)	IDBI Bank Ltd. Vs. Indian Oil Corporation Ltd. & Anr.	Meera Murli	Amit Meharia Abhinash Agarwal Ankit Meharia-R1 Raghav Chadha-R2
5.	Comp. App. (AT) No. 81 of 2021 (PH)	Shailesh P Gonawala & Anr. Vs. Shree Saisang Associates Pvt. Ltd. & Ors.	Garima Bajaj	Dhiren R Dave-R1 to R8
6.	Comp. App. (AT) (Ins) No. 773 of 2021	Rajesh Sabharwal Vs. Desein Pvt. Ltd.	Richa Kapoor	Ankit Anandraj Shah Varun Gupta
7.	Comp. App. (AT) No. 80 & 81 of 2022	Nitin Patil & Ors. Vs. Ghatge Patil Industries Ltd.	Prachi Wazalwar	Shadab Jan Khushali Palrecha

02:00 PM

For Hearing

8.	Comp. App. (AT) (Ins) No. 982 of 2021	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. With	Akash Tandon	Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1 Rituparna Sanyal Sannoyee Chakraborty
9.	Comp. App. (AT) (Ins) No. 983 of 2021	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. & Ors. With	Akash Tandon	Aman Gandhi Shoma Maitra Nikhil Apte Apoorva Kaushik-R1 Mayur Khandeparkar Nirman Sharma-R2
10.	Comp. App. (AT) (Ins) No. 984 of 2021	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructure Ltd. Vs. India Bulls Housing Finance Ltd. & Anr.	Akash Tandon	Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1
11.	Comp. App. (AT) (Ins) No. 1061 of 2021 & I.A. No. 1425 of 2022	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors. With	Samir Malik	Ashish Choudhury Akash Tandon-R1 Aman Gandhi Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti- R12,13, 25 & 29
12.	Comp. App. (AT) (Ins) No. 1063 of 2021 & I.A. No. 1426, 2947 of 2022	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ld. & Ors. With	Samir Malik	Ashish Choudhury Akash Tandon-R1 Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti- R12,13, 25 & 29
13.	Comp. App. (AT) (Ins) No. 66 of 2022	Vikas Kasliwal Vs. Indianbulls Housing Finance Ltd. And Ors.	Roohi Hina Dua	Vikram Nankani Aman Gandhi Nikhil Apte-R1

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson
-sd/-
Registrar